

S.D.R.13
10.8.18

Rajasthan High Court
No.F.19(6)Nyay/14
7/8/18
etc. (Sec) Section

Government of Rajasthan
Law & Legal Affairs Department



Jaipur Dated
1 AUG 2018

::ORDER::

The State Government in consultation with the Rajasthan High Court, Jodhpur hereby authorizes the Presiding Officers mentioned in column No-(ii), and (iii) successively to look after the urgent and routine work of the courts mentioned in column No.(i) in the table below during the period of absence or remaining on leave of Presiding Officers of those Courts/Tribunal:-

S.No.	Name of Tribunal (i)	First Link Officer/Court (ii)	Second Link Officer/Court (iii)
1	Judge, MAC Tribunal No.1, Bhilwara	Judge, MAC Tribunal No.2, Bhilwara	District & Session Judge, Bhilwara
2	Judge, MAC Tribunal No.2, Bhilwara	Judge, MAC Tribunal No.1, Bhilwara	District & Session Judge, Bhilwara
3	Judge, MAC Tribunal No.1, Bundi	Judge, MAC Tribunal No.2, Bundi	District & Session Judge, Bundi
4	Judge, MAC Tribunal No.2, Bundi	Judge, MAC Tribunal No.1, Bundi	District & Session Judge, Bundi

By order of Governor

sd

(Mahaveer Prasad Sharma)
Principal Secretary, Law

Copy forwarded for information and necessary action:-

1. Secretary, Hon'ble Chief Minister, Government of Rajasthan, Jaipur
2. Chief Secretary, Government of Rajasthan, Jaipur.
3. Registrar General, Rajasthan High Court, Jodhpur with reference to his letter No. 6087 dated 04.06.2018.
4. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
5. Concerned Officers through Registrar General, Rajasthan High Court, Jodhpur.
6. Personal Files of the concerned officers.
7. Guard File.

MS
1-8-18

(Madhu Sudan Sharma)
Joint Secretary, Law

2-485
10/8/18

Rajasthan High Court, Jodhpur

No.Estt.B2(iv)12/198/8775

Date : 09.08.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
6. The Accountant General, Rajasthan, Jaipur.
7. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/,OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
8. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. **Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Court/Post/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
Jr.Actt./Building Cell/ TP Clerk.

→ 09.8.18

Registrar (Administration)